

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

C.P.. No. 61/18/2020

This the 12th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Anu Bhat age 30 years D/o Avtar Krishen Bhat R/o Village Hugam, Srigufwar, Anantnag A/p House No.7 lane No.3 Amit Nagar Muthi Jammu, Pin Code 181205 & 2 ors.

.....Petitioners

(Advocate:- Mr. JASBIR SINGH JASROTTIA- not present)

Versus

1. Manoj Kumar Diwedi the Commissioner, Secretary, General Administration Department, Govt. of J&K Civil Sectt. Srinagar/Jammu & Ors.

.....Respondents

(Advocate: Mr. _____)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant seeks permission to withdraw this application with liberty of file a fresh since the order fresh order has been passed by the respondents.

2. In view of the statement made by learned counsel for the applicant, the present application is dismissed as withdrawn with liberty to file a fresh in accordance with law.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil